

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.275/2013

Friday, this the 9<sup>th</sup> day of October, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)  
Hon'ble Dr. B. K. Sinha, Member (A)**

Mr. Ravi Bhushan Bali  
s/o Kedar Nath Bali  
H.No.881, W.No.6  
Mehrauli, New Delhi-30

(Mr. Rajeev Sharma, Advocate)

.. Applicant

Versus

1. Municipal Corporation of Delhi (South)  
Through its Commissioner  
Dr. S P Mukherjee Civic Centre  
J L Marg, New Delhi
2. The Commissioner  
Municipal Corporation of Delhi (South)  
Dr. S P Mukherjee Civic Centre  
J L Marg, New Delhi
3. Additional Commissioner (DEMS)  
Municipal Corporation of Delhi (South)  
Dr. S P Mukherjee Civic Centre  
J L Marg, New Delhi
4. Administrative Officer (DEMS)  
Ambedkar Stadium  
Delhi Gate, New Delhi

.. Respondents

(Mrs. Anupama Bansal, Advocate)

**O R D E R (ORAL)**

**Mr. A.K. Bhardwaj:**

In view of the liberty given by the Tribunal in terms of the Order dated 10.1.2012, the applicant had made a representation dated 4.6.2012 to the various authorities in the Corporation, including the Commissioner, Municipal Corporation of Delhi (South) requesting for giving him the pay attached to the post of Sanitation Superintendent (SS) on which he

discharged the functions on current duty basis. The representation has yet not been decided by the Corporation.

2. Original Application is disposed of with direction to the respondents to take decision in the aforementioned representation of the applicant as expeditiously as possible preferably within a period of twelve weeks from the date of receipt of a copy of this Order. No costs.

**( Dr. B.K. Sinha )**  
**Member (A)**

**( A.K. Bhardwaj )**  
**Member (J)**

**October 9, 2015**  
/sunil/